

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **18.04.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Indian Overseas Bank
Vs
Subhashri Bio Energies Pvt Ltd

MAIN PETITION NUMBER : IBA/203/2020

(IA/MA) APPLICATION NUMBERS

IA/733/CHE/2024; IA/902(CHE)/2023 in IA/304(CHE)/2022; IA/478(CHE)/2023;
IA/63(CHE)/2023; IA/391(CHE)/2023; IA/238(CHE)/2022; IA/249(CHE)/2022

ORDER

IA/733/CHE/2024

Present: Ld. Counsel Shri. Narayanan along with Counsel Shri. T
Jayasanakar for the Applicant.

Ld. Sr Counsel Shri. E Om Prakash along with Counsel Ms.
Deepa Mariappan for the Respondent / Liquidator.

Reply filed by the Respondent / Liquidator to the application.

List the application for hearing on **07.06.2024**.

IA/902(CHE)/2023 in IA/304(CHE)/2022

Present: Ld. Counsel Shri. Narayanan along with Counsel Shri. T
Jayasanakar for the Applicant.

Ld. Counsel Ms. Deepa Mariappan for the Respondent /
Liquidator.

Pleadings in the application are complete.

List the application for Clarifications if any on **07.06.2024**.

IA/478(CHE)/2023

Present: Ld. Counsel Shri. Narayanan along with Counsel Shri. T Jayasanakar for the Applicant.

Ld. Sr Counsel Shri. E Om Prakash along with Counsel Ms. Deepa Mariappan for the Respondent / Liquidator.

Arguments on the application already advanced.

Ld. Counsel for the parties have submitted their written synopsis of arguments.

List the application for Clarifications if any on **07.06.2024**.

IA/63(CHE)/2023

Present: Ld. Counsel Shri. P Elayaraj Kumar for the Applicant.

Ld. Counsel Ms. Deepa Mariappan for the Respondent / Liquidator.

Ld. Counsel for the Respondent submits that part information in the form of documents already filed. However, records from Karur Vysya Bank are still to be obtained.

Hard copy be filed. Remaining documents after obtaining from Karur Vysya Bank be filed in terms of the order dated 16.03.2024.

List the application for hearing on **07.06.2024**.

IA/391(CHE)/2023

Present: Ld. Counsel Ms. Deepa Mariappan for the Applicant / Liquidator.

Ld. Counsel Shri. J Vinoth for the Respondent.

Ld. Counsel for the Applicant submits that this application relates to the vehicles forming part of IA/63(CHE)/2023.

List the application along with IA/63(CHE)/2023 on **07.06.2024**.

IA/238(CHE)/2022

Present: Ld. Counsel Ms. Jayaganga for the Applicant.

Ld. Counsel Shri. J Vinoth for the Respondent.

In this application, steps for substitution are still to be taken. However, pleadings are complete.

Till date, parties have not filed synopsis.

Synopsis be filed within two weeks from today.

List the application for hearing on **07.06.2024**.

IA/249(CHE)/2022

Present: Ld. Counsel Ms. Jayaganga for the Applicant.

Ld. Counsel Shri. J Vinoth for the Respondent.

In this application, steps for substitution are still to be taken. However, pleadings are complete.

Till date, parties have not filed synopsis.

Synopsis be filed within two weeks from today.

List the application for hearing on **07.06.2024**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)